

REVIEW ON AND ANNUAL REPORT OF
ORISSA ROAD TRANSPORT COMPANY LTD.,
BERHAMPUR, GANJAM FOR 1977-78 AND
STATEMENT FOR DELAY IN LAYING THE
REPORTS FOR 1977-78, 1978-79, 1979-80
AND 1980-81

THE MINISTER OF STATE IN THE
MINISTRY OF RAILWAYS (SHRI
JAFFER SHARIEF): On behalf of
Shri Mallikarjun, I beg to lay on the
Table:

(1) A copy each of the following
papers (Hindi and English versions)
under sub-section (1) of section 619A
of the Companies, Act, 1956:—

(i) Review by the Government
on the working of the Orissa Road
Transport Company Limited,
Berhampur, Ganjam, for the year
1977-78.

(ii) Annual Report of the Orissa
Road Transport Company Limited,
Berhampur, Ganjam, for the year
1977-78 along with the Audited
Accounts and the comments of the
Comptroller and Auditor General
thereon. [*Placed in Library. See
No. LT-3797/82.*]

(2) A statement (Hindi and English
versions) showing reasons for delay in
laying the papers mentioned at (1)
above and for not laying the Reports
for the year 1978-79, 1979-80 and
1980-81 within the stipulated period
of nine months after the close of the
accounting year. [*Placed in Library.
See No. LT-3797/82.*]

12.10 hrs.

MESSAGE FROM RAJYA SABHA

SECRETARY: Sir, I have to report
the following message received from the
Secretary-General of Rajya Sabha:—

"In accordance with the provisions
of rule 127 of the Rules of Procedure
and Conduct of Business in the Rajya

Sabha, I am directed to inform the
Lok Sabha that the Rajya Sabha, at
its sitting held on the 31st March,
1982, agreed without any amendment
to the Central Silk Board (Amend-
ment) Bill, 1982, which was passed by
the Lok Sabha at its sitting held on the
18th March, 1982."

ACCENT TO BILLS

SECRETARY: Sir, I lay on the
Table following two Bills passed by the
Houses of Parliament during the current
session and assented to since a report
was last made to the House on the 27th
March, 1982:—

1. The Appropriation (Railways)
Bill, 1982.
2. The Appropriation (Railways)
No. 2 Bill, 1982.

12.11 hrs.

PUBLIC ACCOUNTS COMMITTEE

SEVENTY-FIFTH, SEVENTY-EIGHTH, EIGHTY-
SECOND AND EIGHTY-FIFTH REPORTS

SHRI SATISH AGARWAL (Jaipur):
I present the following reports (Hindi
and English versions) of the Public
Accounts Committee:—

(i) Seventy-fifth Report on Irregular
Allowance of Relief in respect of
Newly Established Undertakings.

(ii) Seventy-eighth Report on Work-
ing of Military Farms.

(iii) Eighty-second Report on
Badarpur Thermal Power Project-
Stage—II.

(iv) Eighty-fifth Report on Corpora-
tion-tax, Income-tax and Wealth-tax.